

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 16th day of August 2000.

Original Application no. 892 of 2000.

Hon'ble Mr. S. K.I. Naqvi, JM
Hon'ble Mr. M.P. Singh AM

Vijay Shankar,

S/o Sri Ram Achal,
R/o Raipur P.O. Wijaipur, Mirzapur,
Xikkage Extra Departmental Agent.
P.O. Raipur.

... Applicant

C/A Sri L.C. Srivastava

Versus

1. Union of India through its Chief Post Master General, Post Offices, Lucknow.
2. Superintendent of Post Offices, Head Post Office, Mirzapur.

... Respondents.

C/Rs. Sri D.S. Shukla

Sreevay'

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O R D E R

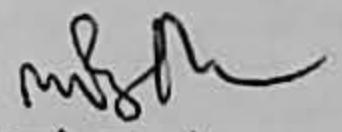
Hon'ble Mr. S.K.I. Naqvi, Member-J.

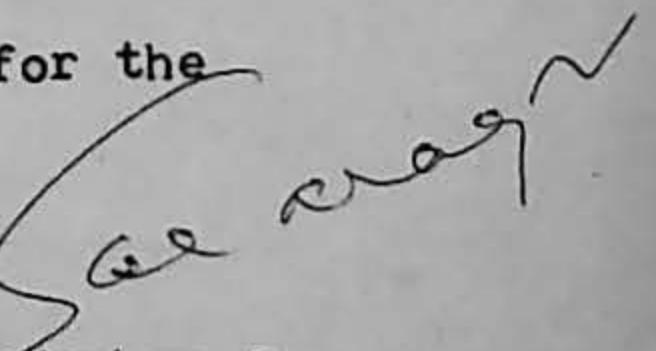
The applicant has grievance that inspite of having qualified in selection test for the post of Postal Assistant, he has not been sent for training alongwith other selected candidates, for which he made several representations to the authority concerned in the department but of no avail. The latest representation is said to be dated 22.7.2000. Copy of which has been annexed as annexure A-1 to the O.A.

2. The OA is disposed of with the direction to the respondents to pass detailed, speaking and reasoned order on the representation of the applicant, copy of which has been annexed as annexure A-1, and has been referred above, within 2 months from the date of communication of this order.

3. There shall be no order as to costs.

4. Copy of this order be also furnish to Shri D.S. Shukla, learned coun-sel for the respondents.


Member-A


Member-J

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